

32

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO. 129/99

DATE OF ORDER : 26.9.2000

Between :-

D. Hanumantha Rao

...Applicant

And

1. The Director General,  
Dept. of Telecommunication,  
New Delhi.
2. The Chief General Manager, Telecom,  
AP Circle, Hyderabad.
3. The Chief General Manager, Mahanagar  
Telephone Nigam Ltd., Mumbai.
4. The General Manager, Telecom District,  
Rajahmundry.

...Respondents

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Counsel for the Applicant : Shri K. Venkateshwar Rao

Counsel for the Respondents : Shri B. Narasimha Sharma, Sr. CGSC

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CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B. S. JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R. Rangarajan, Member (A) ).

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...2.

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- 2 -

(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

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Heard Sri K.Venkateshwar Rao, learned counsel for the applicant and Sri B.N.Sarma, learned standing counsel for the respondents.

2. This O.A. is covered by order passed in OA 1732/98 ordered on 26.9.2000. The directions issued in OA 1732/98 holds good in this OA also. All recovery orders have been set aside. The respondents are directed to follow the directions issued in OA 1732/98 disposed of on 25.9.2000.

3. O.A. Ordered accordingly. No order as to costs.

B.S.  
(B.S. SAI PARAMESHWAR)  
269 Member (J)

R.R.  
(R.RANGARAJAN)  
Member (A)

Dated: 26th September, 2000.  
Dictated in Open Court.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH: HYDERABAD.

COPY TO

1. HDH NJ
2. HRRN (ADMN.) MEMBER
3. HBSJP (JUD L.) MEMBER
4. D.R. (ADMN.)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

~~1ST AND 2ND COURT~~

TYPED BY  CHECKED BY  
COMPARED BY  APPROVED BY

THE HON'BLE MR. JUSTICE D.H. NASIR  
VICE CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN  
MEMBER (ADMN.)

THE HON'BLE MR. B.S. JAI PARAMESHWAR  
MEMBER (JUD L.)

DATE OF ORDER 26/9/2000

MA/RA/CP. NO.

IN  
OA. No. 129/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED (8 copies)

C.P. CLOSED

R.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

~~ORDER/REJECTED~~

~~NO ORDER AS TO COSTS~~

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
प्रेषण / DESPATCH

- 4 OCT 2000

हैदराबाद न्यायालय  
HYDERABAD BENCH